

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ) :
Tis Hazari Courts, Delhi.

C I R C U L A R

It is circulated for information of all concerned that in view of the sudden spurt and spike in Covid-19 cases in the NCT of Delhi, the following Teams and Help Line Numbers have been set up for COVID-19 emergency response for the Officers and Officials of the Delhi District Courts. In case of emergency situation, the Officers and Officials may contact on the Helpline numbers given below:

➤ **NODAL OFFICERS FOR TIS HAZARI COURTS COMPLEX:**

S.No.	Name of Officers	Designation
1.	Sh. Bharat Parashar,	District Judge, Commercial Court (Central)
2.	Ms. Shefali Barnala Tandon	ACMM (West)

➤ **HELPLINE NUMBERS FOR LD. JUDICIAL OFFICERS:**

S.No.	Name of Officials	Designation	Mobile
1.	(Deputed from 8:00 a.m. to 4:00 p.m.) Ms. Neha Verma Ms. Shalu	P.A P.A	9896069407 8397873555
2.	(Deputed from 4:00 pm. to 12 (Midnight)) Sh. Prateek Gurnani Sh. Ambuj Mishra	P.A P.A	9013891226 8318251096

➤ **HELPLINE NUMBERS FOR STAFF MEMBERS:**

S.No.	Name of Officials	Designation	Mobile
1.	(Deputed from 8:00 a.m. to 4:00 p.m.) Sh. Vikas Kumar	P.A	7417616028
2.	(Deputed from 4:00 pm. to 12 (Midnight)) Sh. Sunil Chander	P.A	8699772804

➤ **CORE WORKING GROUP:**

S.N.	Team	Name of Judicial Officers	Designation	Mobile
1.	<u>Helpline</u>	Ms. Shefali Barnala Tandon, ACMM,(West).	Team Head	9650696128
		Sh. Abhilash Malhotra, JR(Judl.), DHC	Team Head	9650696164
		Sh. Sukhjeet Singh, MM (West)		
		Ms. Tania Singh, MM (West)		
		Name of officials (Reserve)		
		Sh. Aditya Tripathi	P.A	7007711778
		Sh. Ankur Dwivedi	P.A	9621996321

2.	<u>Covid Test</u>	<p>Sh. Gajinder Singh Nagar, CMM (Central) Sh. Pranav Joshi, MM (Virtual Traffic Court)</p> <p>Name of Officials Sh. Ajay Sh. Gaurav Singh</p>	<p>Team Head</p> <p>JA JJA</p>	<p>9650696117</p> <p>9205005837 9718752452</p>
3.	<u>Medicine / Injections</u>	<p>Ms. Chhavi Kapoor, CMM (West) Ms. Neeti Suri Mishra, DLSA (Central) Ms. Neha Pandey, MM (North) Ms. Prigya Gupta, MM (Central) Ms. Deepika Singh, MM (Central) Ms. Medha Arya, MM (South West)</p> <p>Name of Officials Ms. Manju Gandhi (from Protocol Branch) Ms. Renu (from the CMM, West office) Sh. Rahul (from DLSA office)</p>	<p>Team Head Team Head</p>	<p>9650696119 7042696867</p> <p>9555101272 9971987160 9811391115</p>
4.	<u>Home Care (Tiffin & Nursing at home)</u>	<p>Ms. Bhavna Kalia, Pr. Magistrate, JJB Sh. Kishore Kumar, JSCC/ASC/GJ (W) M. Charu Asiwal, MM (Central) Ms. Priyanka Rajpoot, Pr. Magistrate, JJB-II Ms. Anam Rais Khan, MM (New Delhi) Ms. Chhaya Tyagi, MM (West)</p> <p>Name of Officials Sh. Prem Dass Sh. Ashish Bhardwaj Sh. Chander Mauli Mishra</p>	<p>Team Head Team Head</p> <p>JJA P.A. P.A.</p>	<p>9650696137 9650696144</p> <p>9871034451 9625527615 9814481171</p>
5.	<u>Covid Care Facility</u>	<p>Ms. Shefali Barnala Tandon, ACMM (West) Sh. Abhilash Malhotra, JR (Judicial) DHC Sh. Sunil Gupta, Secretary, DLSA (West) Ms. Poorva Mehra, MM (Central) (for Staff)</p> <p>Name of Officials Sh. Ankur</p> <p>Sh. Paras Bhatnagar</p>	<p>Team Head</p> <p>Team Head</p> <p>PS to the Ld. Pr.D&S Judge (H.Q)</p> <p>JJA</p>	<p>9650696128</p> <p>9650696164</p> <p>9772397079</p> <p>9599044972</p>
6.	<u>Hospital</u>	<p>Sh. Sunil Gupta, Secretary, DLSA (West) Sh. Rishabh Kapoor, MM (Central) Ms. Shivli Talwar, MM (Central) Sh. Puneet Nagpal, MM (West) Sh. Manish Jain, MM (West) Sh. Rinku Jain, Spl. Rly Magistrate (Central) Ms. Geeta, MM (Central)</p> <p>Name of Officials Ms. Anushika Malik Sh. Mohd Ather Ubaid</p>	<p>Team Head</p> <p>P.A. P.A.</p>	<p>9650696151</p> <p>9899072207 8726687217</p>

7.	<u>Oxygen</u>	Sh. Harun Pratap, ACMM (Central) Sh. Ompal Shokeen, MM (West) Ms. Rashika Srivastava, Civil Judge(West) Ms. Isha Singh, MM (Central)	Team Head	9650696165
		Name of Official Sh. Rahul Sh.Gaurav Singh	P.A. JJA	7273032907 9718752452

All the stakeholders including court-staff are required to get themselves fully vaccinated and strictly adhere to the norms of social-distancing and Covid-19 protocols, guidelines, directions, etc. issued by the Government of India, Government of NCT of Delhi and this Court from time to time. However, the correspondence with the Hon'ble High Court of Delhi will be done only through the Ld. Principal District & Sessions Judge (HQs.), Delhi.



(DISTRICT JUDGE)
(Commercial Court-02)West /
Chairperson (Monitoring Committee)
O/o The Principal District & Sessions Judge,
(Hqs) Central, THC, Delhi.

No. 37/1809-1870 /Misc./Covid-19/THC/2022

Dated the 08-01-2022

➤ Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Principal District & Sessions Judges, Delhi/ New Delhi.
3. All the Principal Judge, Family Courts, Delhi/ New Delhi.
4. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
5. All the Judicial Officers, Central District, THC, Delhi, also to bring into the notice of the staff members working in the respective Court.
6. The Secretaries, DLSA, Delhi/ New Delhi
7. All Sr. A.O (Judl.)/ A.O (Judl.)/ Branch In-charge, Central District, THC Delhi, also to bring into the notice of the staff members working in the respective Branch.
8. The Web-site Committee, Tis Hazarl Courts, Delhi to upload the same on the official website.
9. PS to the Ld Principal District & Sessions Judge (HQs), Delhi.
10. Branch In- Charge, Layers Seat, THC, Delhi.
11. Branch In-Charge, R & I Branch, Central, with the direction to display the same on all the Notice Boards, THC, Delhi



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